

LOK SABHA
UNSTARRED QUESTION NO. 1368
TO BE ANSWERED ON 01st July, 2019

BS-VI Norms

1368. SHRI SYED IMTIAZ JALEEL:
SHRI ASADUDDIN OWAISI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to introduce sale of BS-VI Norms vehicles shortly to curb pollution across the country and if so, the details thereof;
- (b) whether the Hon'ble Supreme Court has barred BS-IV vehicles to ply after April 1, 2020 and turned down the plea of the Union Government and automobile industry for time extension enabling them to sell their existing stock of vehicles; and
- (c) if so, the steps taken or being taken by the Government to help automobile industry in this regard which is already reeling under great losses?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROELUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a) Ministry of Road Transport & Highways has informed that, vide Notification No. GSR 889(E) dated 16.09.2016, it has mandated mass emission standard for BS-VI throughout the country with effect from April 1, 2020.
- (b) & (c) The Hon'ble Supreme Court on 24th October 2018, has ordered that no new motor vehicle conforming to the emission standard BS-IV shall be sold or registered in the entire country with effect from 1.4.2020.